

Black Berry Phones

2651. SHRI HARISH RAWAT:
SHRIMATI SHOBHANA BHARTIA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Union Home Affairs Ministry has urged the Department of Telecom on use of Black Berry phones, a product of Canadian firm 'Research in Motion' due to security reasons;

(b) if so, the facts and details thereof;

(c) whether Government proposes to ban the use of Black Berry services in India or propose to look into its security aspects as nation's security; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA):
(a) to (d) Sir, based on inputs received from Union Home Affairs Ministry, instructions have been issued to all mobile service providers, *inter-alia*, asking them not to connect or provide/run certain Black Berry services unless the required monitoring systems are in place. The Department of Telecommunications has also held meetings with mobile service providers, the Black Berry Vendor—"Research In Motion (RIM)" and other stake holders to resolve the issue.

Issuance of 3G licenses

2652. SHRI NAND KISHORE YADAV: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has drawn up any plan for the issue of 3G licenses to the telecom operators;

(b) if so, the details thereof;

(c) whether Government proposes to auction 3G licenses to the telecom operators; and

(d) if so, the amount likely to be collected by Government by auctioning of 3G Spectrum?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA):
(a) to (d) Yes Sir. The Government has announced broad guidelines for 3G services, which would be permitted in the 2.1 GHz band and the licences would be granted, through a controlled, simultaneous ascending e-auction, to the successful bidders. The amount available to the Government through these auctions can not be indicated at this stage. In addition to the amount collected by the Government through auction, the operators pay annual spectrum charges based on their Adjusted Gross Revenue.

Subsidy to Gujarat State owned company

2653. SHRI VIJAY KUMAR RUPANI:
SHRI KANJIBHAI PATEL:

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state: